47

basis of the revised formula based on the said judgement in regard to past clearances effected during the period from 1.3.1979 to 28.2.1983.

(d) Out of a total amount of Rs. 59.89 crores outstanding against M|s. India Tobacco Company on this account, an amount of Rs. 54.23 crores has so far been recovered from the company, and they have been asked to pay the balance amount in three equal monthly instalments ending with the 30th August, 1986.

## Closure of 5-Star Hottls

- \*77. DR. MOHD. HASHIM KIDWAI; Will the Minister of TOURISM be pleased to stale.
- (a) what is the number of 5-Star Hotels ownej and run by Government in Delhi and other parts of the country which have
  . closed down during the last one year;
- (b) what was the number of employees working in these hotels;
- (c) wn at arrangements were made to absorb those employees; and
- (d) what was the extent of loss incurred during the last three years in running these hotels?

THE **MINISTER** OF **TOURISM** (SHRI MUFTI MOHD. SYED), (a) "toi (c) Only one 5 star hotel viz. the Akbar Hotel at New Delhi has been closed down during the las; year. Consequent upon the Government decision to hand over the building of ihe Hotel to the Ministry of External Affairs, this hotel was closed down on 7th April, 1986. There were 551 employeeg in the hotel at the time of closure.

All of them except three who are under suspension have been | are being provided with alternative employment either in the Ministry of Exernal Aflairs or in ITDC<sub>S</sub> oher units in Delhi and other parts of the country.

to Questions

(d) The information is given below:—

			5.	(Rs. in lakhi)
Year			Net Profit (+)/Loss (-)	
1983-84	×	ų,	1	(-) 18:01
1984-85	4	-		(-) 58-39
1985-86 (Pr	oy.j	,	è	() 47-71

## उत्तर प्रवोश मों निषिद्ध सोने के विस्कृटों का अवीध व्यापार

- \*78. श्री राम चन्द्र विकल: वया पिर्स् मंत्री यह बताने की कृपा करंगे कि:
- (क) क्या यह सच है कि उत्तर प्रदेश के कुछ सर्गफा बाजारों में निषिद्ध सोने के बिस्कुटों का अवैध व्यापार जोरों पर चल रहा है;
- (ख) क्या यह भी सच है कि दुबई, धाई तैंड और सिंगापुर के रास्ते तस्करी द्वारा बाजार में जाने वाले निष्द्ध साने के विस्कुटों को सर्राफा बाजार के कई बड़े व्यापारी सरीद कर इनका अवैध व्यापार कर रहे हैं;
- (ग) पिछले एक वर्ष के दौरान उत्पादन कर विभाग ने एसे कार्यों में लिप्त कितने लोगों को पकड़ा है ;